

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM.III/175/2019-Judl./____

Dated Shillong, the 25th November 2019

It is hereby notified to all concerned that the **DIVISION BENCH** comprising **Hon'ble the Chief Justice** and **Hon'ble Mr. Justice W. Diengdoh** scheduled today at **10.30AM** shall now sit at **11.30AM**.

Take further notice that the **SINGLE BENCH** of **Hon'ble Mr. Justice W. Diengdoh** shall sit at **10.30AM**.

By order,


JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/175/2019-Judl./ 11A

Dated Shillong, the 25th November 2019

Copy for information to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
7. The President/ Secretary, High Court Bar Association, Shillong.
8. All Court Masters concerned for information.
- ✓ 9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. Notice Board.
11. Office File.


JOINT REGISTRAR (JUDL.)

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25/11/19